

NATIONAL COMPANY LAW TRIBUNAL KOCHI BENCH

CORAM: SHRI SHYAM BABU GAUTAM
HON'BLE MEMBER (TECHNICAL)

TMT. T.KRISHNA VALLI
HON'BLE MEMBER (JUDICIAL)

PETITION No./IA No.	CP(IBC)/13/KOB/2024
SECTION	SEC. 7 IBC
NAME OF PARTIES	DHANLAXMI BANK LTD V/S GURUCHANDRIKA BUILDERS AND PROPERTY PVT . LTD
PETITIONERS ADVOCATE/ PROFESSIONAL	KARUNAKARAN & ASSOCIATES.
RESPONDENTS ADVOCATE/ PROFESSIONAL	SIDHARTH A MENON

22 April 2024

ORDER

CP(IBC)/13/KOB/2024

This is a CP bearing No. 13/KOB/2024 filed by the Petitioner, Viz., Dhanlaxmi Bank Ltd (Financial Creditor) under Section 7 of IBC, 2016 against the Corporate Debtor, Viz., M/s Guruchandrika Builders and Property Private Limited.

Learned Counsel, Mr. K V Krishnakumar appears physically on behalf of the Petitioner Bank. Learned Counsel, Mr. Sidharth A Menon appears on behalf of the Respondent through virtual mode and sought further time to file the Reply affidavit. Time granted. Let the reply affidavit be filed within 7 days after serving copy on the other side.

At the request of the Counsel appearing for the Respondent, list this matter for further consideration on **01.05.2024**.

Sd /-

**SHYAM BABU GAUTAM
MEMBER (TECHNICAL)**

Sd /-

**T.KRISHNA VALLI
MEMBER (JUDICIAL)**